

F.No. 01(03)/Roster/CESTAT/2023-Part-II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 21.08.2023

**ORDER NO. 146 of 2023**


Hon'ble President is pleased to partially modify the roster order no. 109 of 2023 for **CESTAT, Hyderabad** from **04.09.2023** to **08.09.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 04.09.2023 to 08.09.2023	Mr. R. Muralidhar, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K. S)  
Registrar

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SPS to Hon'ble President/ Member, CESTAT, Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Hyderabad/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar